

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 352 of 2017**

**Dated: 10<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:-**

**M/s. Adani Green Energy (Tamil Nadu) Ltd. ...Appellant(s)  
Vs.  
Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Abiha Zaidi

Counsel for the Respondent(s) : M. S. Vallinayagam

**ORDER**

Learned counsel for the respondents may file reply on or before 08.02.2018 after serving copy on the other side.

List the matter on **19.02.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**